


32

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.162/ BB/2017	-	For compli- ance	252(3)	Candor International School Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Varsha V Shenoy (VVS & Associates) Petitioner Counsel 9742857053	Petitioner	

PCS for petitioner is present. She reported that she has complied the additional information called for by the Registry and she requested to order notice to the ROC, Karnataka.

Issue notice to ROC, Karnataka. Registry to prepare the same. PCS to collect the same and serve on the ROC, Karnataka, along with necessary papers.

 List it on 22.01.2018.

  
MEMBER (T)

  
MEMBER (J)